

From,

**Rajiv Sharma, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

To,

**The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

No. 74 /JR(S)/2015

Dated: Allahabad: February 04, 2015

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**Subject: Regarding nomination for organizing a Thematic Training Programme/ Crash Course for the First Addl. District Judges/ Public Information Officers of U.P under the scheme of 13<sup>th</sup> Finance Commission scheduled from 19.02.2015 to 21.02.2015 at JTRI, Lucknow.**

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**Sir,**

With reference to your letter no. JTRI/Trg./RTI/2015-183 dated 30.01.2015 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the First Additional District Judges/ Public Information Officers of U.P for Thematic Training Programme/ Crash Course under the scheme of 13<sup>th</sup> Finance Commission scheduled from 19.02.2015 to 21.02.2015 at JTRI, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 74 (i)/JR(S)/2015 dated: February 04, 2015**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with request to spare the First Additional District Judges/ Public Information Officers and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial) (Services)**